

Court No. - 73

Case :- CRIMINAL MISC ANTICIPATORY BAIL APPLICATION U/S 438 CR.P.C. No. - 2640 of 2021

Applicant :- Aparna Purohit

Opposite Party :- State of U.P.

Counsel for Applicant :- Praveen Kumar Singh, Syed Imran Ibrahim

Counsel for Opposite Party :- G.A.

Hon'ble Siddharth, J.

Heard Sri G. S. Chaturvedi, learned Senior Counsel assisted by Sri Syed Imran Ibrahim, Sri Praveen Kumar Singh, Ms. Monica Datta, Sri Siddharth Chopra, Sri Nitin Sharma and Ms. Saumya Chaturvedi, counsels for the applicant and learned A.G.A for the State.

Order reserved.

Till the pronouncement of order no coercive action shall be taken against the applicant.

Order Date :- 4.2.2021

